

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No.557/KB/2017  
CA(IB) No. 190/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7<sup>th</sup> March 2018, 10.30 A.M

Name of the Company	Gautam Kumar Roy -Versus-Dooteriah & Kalej Vally Tea Estate Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Ms Santa Ram chand Sr Adinda  
Pd. 2 Rahaman

Applicant v Co Bank

Rahaman  
Adm.  
7-3-2018

ORDER

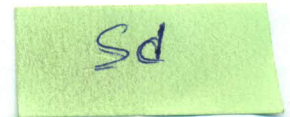
Ld. Counsel on behalf of the applicant in CA(IB) No. 190/KB/2018 is present.

Vide order dated 08/02/2018 the operational creditor has been directed to file an application for getting approval of the change of Resolution Professional along with the copy of the minutes. In pursuance of the directions this CA (IB) No. 190/KB/2018 came up for consideration. The applicant prays for confirmation of the appointment of Mr. Surendra Kumar Agarwal as a Resolution Professional in CP(IB) No. 557/KB/2017 in place of the existing Interim Resolution Professional. As per minutes, resolution was unanimously passed by the Committee of Creditors in the meeting held on 05/02/2018. The Committee of Creditors has proposed the name of Mr. Surendra Kumar Agarwal, Regn. No. IBBI/IPA-001/IP-P00825/2017-18/11401, "Bhawani Enclave, 3D, 99C, Girish Ghosh Road, Liluah, Howrah 711204, E-mail: [surendraca@gmail.com](mailto:surendraca@gmail.com), telephone nos. 9830581575 / 7003660854 as the Resolution Professional. Accordingly, Mr. Surendra Kumar Agarwal, Regn. No. IBBI/IPA-001/IP-P00825/2017-18/11401, E-mail:

surendraca@gmail.com, telephone nos. 9830581575 / 7003660854 is hereby appointed as the Resolution Professional for continuing the Corporate Insolvency Resolution Process (CIRP) further.

CA (IB) No. 190/KB/2018 is disposed of accordingly.

Office is directed to communicate this order to Mr. Surendra Kumar Agarwal, Resolution Professional over phone as well as by E-mail.



(Jinan K.R.)  
Member (J)